- (b) if so, the purpose for which the annual grant is given to the Council and the amount of grant given since 1981 till date:
- (c) whether Government have, at any time, made any assessment with regard to the working of the Council to know how for the grant is utilised for the purpose for which it is given; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCANION AND CULTURE (SHRIMATI KRISHNA SAHI): (2) and (b). Grant is given by Government to the Indian Council of World Affairs for the maintenance of their library. The grant given during the last flive years by the Department of Culture is as under:

	(Rs. in lakhs)
1981-82	4.00
1982-83	2.00
1983-84	4.00
1984-84	2.00
1985-86	7.50

(c) and (d). As the grant is confined to the library, no assessment of the working of ICWA has been made. Annual audited statements of expenditure and utilisation certificates are received by Government testifying that the grants are utilised for the purpose for which these are given.

Defective Lining of Indira Gandhi Canal Project

*206 SHRI ZAINAL ABEDIN: SHRI SODE RAMAIAH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the attention of Government has been drawn the news item under the caption "Entire Second Phase lining

defective", appearing in the Financial Express dated 14 June, 1986 wherein it has been mentioned that "The entire lining in the second phase of the Indira Gandhi Canal (formerely known as the Rajasthan Canal) has been found to be defective",

- (b) if so, the details thereof; and
- (c) what corrective measures have been taken/proposed in this regard?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) Yes, Sir.

- (a) According to the state Government, out of the total length of 256 km of the main canal of the stage-II of the Indira Gandhi Canal Project, lining has been found defective in a stretch of about 21 km from RD 126 to RD 1195.
- (c) The State Government have proposed corrective measures and they would be dissessed in the standing Technical Committee of the Indira Gandhi Nahar Board.

Observations of the Prime Minister About Planning of Irrigation Projects by States

*210 SHRI H. N. NANJE GOWDA: SHRI G. S. BASAVARAJU:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether his Ministry has asked the state Governments to make a thorough review of their pending irrigation schemes, in pursuance of the observations of the Prime Minister at the conference of State Ministers of Irrigation and Water Resources held recently at New Delhi on 8 and 9 July, 1986; and
- (b) if so, whether any quidelines have been laid down by Union Government in this regard such as the need to draw up a time bound programme etc. ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b). The National